

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/537/ (IB)/2017  
NAME OF THE PETITIONER(S) : RIO GLASS SOLAR SA  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. S.R. Raghunathan  
Rohan Rajasekaran  
Preeti S. Aram  
Counsel for Petitioner  
Preeti S. Aram
2. P.H. Arvindh Pandian  
Sr. Adv.  
Vishnu Mohan  
Counsel for Respondent  
Vishnu Mohan

**ORDER**

Counsel for both the parties present. Counsel for the Respondent prayed for time for filing counter. At request, time is enlarged. Counsel for the Respondent is directed to file counter by providing a copy to other side. Post the matter for arguments. Put up on **10.08.2017 at 10.30 A.M.**

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)